

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1061
ANSWERED ON 29.07.2024

Credibility of All India Level Exams

1061. SHRI E T MOHAMMED BASHEER:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken any steps to ensure the credibility of All India Level examination; and
- (b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) & (b) To suggest effective measures for transparent, smooth and fair conduct of examinations by the National Testing Agency (NTA), the Ministry of Education has constituted a seven member High-Level Committee of Experts, headed by Dr. K. Radhakrishnan, former Chairman ISRO and Chairman BoG, IIT Kanpur to make recommendations on Reforms in mechanism of examination process, Improvement in Data Security protocols and Structure and functioning of NTA.

Further, as a deterrence to unfair means in public examinations, the Central Government has enacted the Public Examination (Prevention of Unfair Means) Act 2024. This Act has come into force w.e.f. 21st June, 2024 and Rules have also been notified thereunder on 23rd June, 2024. Stringent provisions have been put in place for committing offences under the Act.
